

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3717
ANSWERED ON:16.08.2001
AMENITIES IN TIS HAZARI COURT
VIJAY GOEL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are aware that Delhi Tis Haz-ari Court is overpowered by the foul and filthy smell emanating from the stinky public toilets and overflowing water which make it impossible for the public to reach the court hearing rooms;
- (b) whether the 50 years old court has insufficient toilet facilities coupled with other short comings such as proper maintenance of the premises and control over pilferage etc; and
- (c) if so, the steps taken by the Government for renovation of conveniences and proper maintenance of the premises?

Answer

MINISTER OF LAW,JUSTICE AND COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) to (c): Information is being collected from the Government of NCT of Delhi as well as from the Delhi High Court and shall be laid on the Table of the House.